

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2404
TO BE ANSWERED ON 9.03.2018

VACANT POSITION IN NCPCR AND SCPCR

2404. SHRI DUSHYANT CHAUTALA

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether it is a fact that major positions in the National Commission for Protection of Child Rights (NCPCR) and the State Commissions for Protection of Child Rights (SCPCR) are lying vacant and have not filled up;
- (b) if so, the details of major positions need to be filled in all NCPCR and SCPCR across the country;
- (c) the action taken by the Government to fill up these vacant positions;
- (d) whether the Government has also formulated plan to fill up all positions in juvenile justice boards and Child Welfare Committees for effective juvenile justice across the country; and
- (e) if so, the steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) & (b): Out of six posts of Members in the National Commission for Protection of Child Rights (NCPCR), three are lying vacant . As regards the vacant posts of Chairperson and Members in the State Commissions for Protection of Child Rights (SCPCR), as informed by the respective States the details are at **Annexure- I**.
- (c) : The Ministry has published advertisement on 6.3.2018 in four National Newspaper for inviting applications for the vacant posts of Member, NCPCR. As regards, filling up of vacancies in SCPCR, respective State Governments are responsible for filling up the posts
- (d) to (e): As per Juvenile Justice (JJ) Act, 2015, State Government are empowered to fill up the vacant position in Juvenile Justice Board and Child Welfare Committee for effective Juvenile Justice .

Statement referred the Lok Sabha Unstarred Question No. 2404 to be answered on 09.03.2018

Details of vacancies of Chairperson and Members in SCPCRs as on 28-02-2018

Sl. No.	Name of the State/UT	Details of Vacancies	
		Chairperson	Member
1.	Arunachal Pradesh	1	6
2.	Assam	-	2
3.	Chandigarh	-	3
4.	Dadra & Nagar Haveli	1	6
5.	Himachal Pradesh	-	1
6.	Jharkhand	-	3
7.	Madhya Pradesh	-	1
8.	Mizoram	1	6
9.	Nagaland	-	4
10.	Telangana	1	6
11.	Uttar Pradesh	1	6